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No. K.11019/17/2022-US.I/II
Government of India
Ministry of Law and Justice
Department of Justice
(Appointments Division)

Jaisalmer House, 26, Man Singh Road, NEW DELHI-110 011.

Dated:13<sup>th</sup> April, 2022.

## **NOTIFICATION**

Shri Justice Ajay Tewari has tendered his resignation from the office of Judge, Punjab and Haryana High Court, in pursuance of proviso (a) to clause (1) of Article 217 of the Constitution, with effect from 15<sup>th</sup> March, 2022 (afternoon).

(Rajinder Kashyap)

Additional Secretary to the Government of India

Tel: 2338 3037

To

The Manager, Government of India Press, Minto Road, New Delhi. No.K-11019/17/2022-US.I/II

## Copy to:-

- Shri Justice Ajay Tewari, Judge, Punjab and Haryana High Court, c/o the Registrar General, Punjab and Haryana High Court, Chandigarh.
- 2 The Secretary to Governor of Punjab, Chandigarh.
- 3 The Secretary to Governor of Haryana, Chandigarh.
- 4 The Secretary to Chief Minister of Punjab, Chandigarh.
- 5 The Secretary to Chief Minister of Haryana, Chandigarh.
- 6 The Secretary to Chief Justice, Punjab and Haryana High Court, Chandigarh.
- 7 The Chief Secretary, Government of Punjab, Chandigarh.
- 8 The Chief Secretary, Government of Haryana, Chandigarh.
- 9 The Registrar General, Punjab and Haryana High Court, Chandigarh.
- 10 The Accountant General, Punjab, Chandigarh.
- 11 The Accountant General, Haryana, Chandigarh.
- 12 The President's Secretariat, (CA.II Section), New Delhi
- 13 PS to Principal Secretary to the Prime Minister, New Delhi.
- 14 Registrar (Conf.), O/o Chief Justice of India, 07, Krishna Menon Marg, New Delhi.
- PS to ML&J/PS to MOS (L&J)/PPS to Secretary (J).
- 16 Technical Director, NIC, Department of Justice, with a request to upload on the Website of the Department (www.doj.gov.in).

(Arun Kumar Aggarwal)

Section Officer (Appointments)

Tele: 23383037

Dated: 13. 04.2022